STATEMENT

Price of opium payable to cultivators during the crop seasons 1973-74 and 1974-75

Category	Price per Kg. of opium at70° consistence, i.e. opium containing 30% moisture	
	Crop season 1973-74	Crop season 1974-75
Cultivators who have tendered 60 Kgs. or more of opium per hectare	Rs. 100	Rs. 160
Cultivators who have tendered 40 Kgs. or more but less than 60 Kgs. of opium per hectare	Rs. 90	Rs. 140
Cultivators who have tendered 30 Kgs, or more but less than 40 kgs, of opium per hectare.	Rs. 75	Rs. 120
Cultivators who have tendered less than 30 Kgs, of opium per hectare	Rs. 60	Rs. 100]

भारतीय व्यापार निगम द्वारा बासमती चावल की वसूली

1214. श्री नागेश्वर प्रसाद शाही: श्री कल्पनाय : श्री गुणानन्द ठाकुर : श्री जगदीश जोशी :

क्या वाणिक्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) गत तीन वर्षों के दौरान भार-तीय राज्य व्यापार निगम द्वारा कुल कितने वासमती चावल की वसूली की गयी;
- (ख) क्या वसूल किये गये वासमती चावल को बेचने के लिए पर्याप्त प्रचार किया गया था;

- (ग) क्या इस चावल के संभावित खरीददार ने इसे खरीदने से मना कर दिया है; ग्रीर
- (घ) क्या खरीददार की उचित तस्दीक की गई थी ?

t [PROCUREMENT OF BASMATI RICE BY STC

1214. SHRI NAGESHWAR PRASAD SHAHI : SHRI KALP NATH: SHRI GUNANAND THAKUR: SHRI JAGDISH JOSHI:

Will the Minister of COMMERCE be pleased to state :

- (a) the quantum of Basmati rice procured by the State Trading Corporation of India for export during the last three years:
- (b) whether adequate publicity was made for the sale of procured Basmati rice:
- (c) whether the prospective purchaser of this rice has declined to purchase it; and
- (d) whether the antecedents of the purchaser were duly verified?

वाणिज्य मंत्रालय में उपमंत्री (श्री वी० पी० सिंह): (क) विगत तीन वर्षों के दौरान निर्यात के लिए राज्य व्यापार निगम द्वारा प्राप्त किए गए चावल की मात्रा निम्नांक्त प्रकार थी:

A Million	मी० टन
1971-72	20,029
1972-73	14,879
1973-74	26,127
(ख) जीहां।	

(ग) विकियां भ्रनेक पार्टियों को की जाती हैं। हाल के दो मामलों में ही ऐसा हुआ है कि खरीदारों ने भ्रपनी संविदागत बाध्यताओं को पूरा नहीं किया और संविदाओं को रद्द कर दिया गया।

(घ) जीहां।

†[] English translation.

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) The quantity of rice procured by State Trading Corporation for export during the last three years was as under:-

Metric tonnes

1971-72	 20,029
1972-73	 14,879
1973-74	 26,127

- (b) Yes, Sir.
- (c) Sales are made to several parties. It is only in two recent cases that the buyers did not fulfil their contractural obligations and the contracts were cancelled.
 - (d) Yes, Sir.

Export of raw jute

1215. SHRI K. B. CHETTRI:
DR. R. K. CHAKRABARTI:
SHRI NABIN CHANDRA
BURAGOHAIN: SHRI N. R.
CHOUDHURY:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that a section of jute mill owners have made a move at high levels not only for banning exports of raw jute but also for large scale imports of the fibre:
- (b) whether it is also a fact that the mill owners wish to bring down the raw jute price in primary market and thereby deprive the jute growers of their due share; and
- (c) whether mill owners are getting tacit support from certain section of officials at different levels in Government.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) to (c) A proposal in this regard had been received from the industry mainly with a view to ensuring adequate availability of raw jute at the end of the current season in view of the short crop. Since ensuring adequate raw material is necessary, some imports from Bangladesh are being undertaken.

WEST BOUND FLIGHT OF AIR INDIA

1216. SHRI K. B. CHETTRI :
SHRI N. R. CHOUDHURY:
DR. R. K. CHAKRABARTI:
SHRI NABIN CHANDRA
BURAGOHAIN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what are the reasons for Air India to send some of its West-bound services from Bombay to Delhi thus burning fuel for two hours for which the public pays;
- (b) what are the reasons for closing down the international air terminal at Dum Dum where a considerable amount has been spent very recently to renovate the whole place and for what other purposes they are going to utilise this space; raid
- (c) whether it is a fact that a deliberate attempt is being made t J curtail the space in the international terminal building in the hope that it will never handle Jumbo Jet and it will not be allowed permanently to handle any direct West-bound Air India flight without a change over at Bombay or Delhi?

THE MINISTER OF TOURISM AND ! CIVIL AVIATION (SHRI RAJ BAHADUR I (a) Air India operates three of its 747 services to USA and one UK terminator via Delhi. The inclusion of Delhi in the route is guided by commercial considera-i tions as Delhi generates about fifty percent i of the UK/USA traffic originating/disembarking in India thus making it important for Air India to serve Delhi on its West bound flights. Besides, passengers bound from Delhi t do not generally like to break their journey and change planes at Bombay. There are also direct services from Delhi to points tn the West operated by foreign airlines. The additional cost of routing the flights via Delhi is more than compensated by the revenue earned from traffic to/ from Delhi. In addition to international traffic, Air-India also carries Indian Airlines overflow traffic between Bombay and Delhi.

(b) Neither the International air terminal nor the domestic air terminal at Dum Dum [airport is being closed down. On the basis of traffic projections, the present domestic terminal building would require a good deal of expansion and improvement.